

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 26399/2022

(Arising out of impugned final judgment and order dated 08-03-2019 in LA No. 6713/2019 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

NATIONAL HIGHWAY AUTHORITY OF INDIA

Petitioner(s)

VERSUS

ASHA RAM & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.139005/2022-CONDONATION OF DELAY IN FILING and IA No.139006/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.139008/2022-EXEMPTION FROM FILING O.T. and IA No.139009/2022-DELETING THE NAME OF PETITIONER/RESPONDENT and IA No.139007/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 30-09-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s) Mr. Tushar Mehta, Ld. SG
 Mr. Sarvesh Kumar Dubey, Adv.
 Mr. Nishit Agrawal, AOR
 Ms. Kanishka Mittal, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Heard learned Solicitor General.

Issue notice on the application for condonation of delay as well as on special leave petition.

Tag with SLP(C) Diary No. 20693/2022.

(JATINDER KAUR)
SENIOR PERSONAL ASSISTANT

(VIDYA NEGI)
ASSISTANT REGISTRAR